

BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN
ZONE BENCH, PUNE, AT PUNE

ORIGINAL APPLICATION NO. 107 OF 2023 (WZ)

POOJA HOTCHANDANI

APPLICANTS

V/S

NADIAD MUNICIPALITY
AND OTHERS

RESPONDENT

INDEX

SR NO	ANNE XURE	PARTICULARS	PAGE NOS.	
			From	To
1.		Index	-	745
2.		Additional Affidavit	746	748
3.	A-1	Copy of the photograph showing the current status of the site	749	759
4.	A-2	Copy of the photographs showing the true and correct picture	760	770
		LAST PAGE NO.		770

PUNE

DATE: 08/04/2024



ADVOCATE FOR THE APPLICANTS



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH PUNE AT PUNE .

ORIGINAL APPLICATION NO. 107 OF 2023 (WZ)

Pooja Hotchandani & Anr.

.. APPLICANTS

VS

Nadiad Municipality and others

... RESPONDENTS

ADDITIONAL AFFIDAVIT

I, POOJA HARESHKUMAR HOTCHANDANI, aged about 38 years, occupation: Advocate, residing at Gopi Kunj, 16, Pushkar Bungalows, Near Rang Upvan Party Plot, Manjipura Road, Nadiad, Taluka Nadiad, District Kheda – 387001, do hereby state on solemn affirmation as under:

- 1) I say that, I have filed the present Original Application, to bring before this Hon'ble tribunal the dumping of illegal waste at the site, which is located at land bearing Survey Nos. 49-1, 49-2, 50, 58, 59, 60, 61, 62, 64, 65, 66, 67, 68, 44 paiki, 45 paiki, 47 paiki, 48, and 53 at Village Kamla, Taluka Nadiad (Rural) District Kheda, Manjipura Road. I affirm the contents and statements made in the Original Application, and the same may kindly be treated as part and parcel of this Additional Affidavit to avoid repetition. I say that, I am well aware of the facts and circumstances of the present case and hence, I am able to depose the same on oath.
- 2) I say that, the Joint Committee constituted by this Hon'ble Tribunal vide its order dated 24th August 2023 has filed its detailed Report before this Hon'ble Tribunal and in the said Report, it has concluded

Pooja Hotchandani

that, the directions have been issued to the Respondent no.1 to clear the waste by the end of March, 2024. I say that, however, the Respondent No.1 has failed to comply with the said directions and that the said waste is still lying at the site. Copy of the photograph showing the current status of the site is annexed hereto and marked as ANNEXURE - A-1.

- 3) I say that time and again, I have pointed out to this Tribunal as well as to the Respondents that there has been several incidences of breaking out of fire at the site of the solid waste, which has caused tremendous health hazards to the residents residing nearby. I say that the said authorities have failed to comply with the directions and also have failed to stop said incidence, which is causing tremendous health hazardous to the residents, residing nearby. Copy of the photographs showing the true and correct picture is annexed hereto and marked as ANNEXURE - A-2.
- 4) I say that the Respondent No.1 is dumping new waste at the site on daily basis. The legacy waste has not been cleared as yet and that the new waste being dumped by the Respondent No.1 and the same is also not segregated. I say that there is no point in clearing the legacy waste if the new waste is being dumped at site.
- 5) I say that I have brought the current status before this Hon'ble Tribunal and request the Hon'ble Tribunal to take cognizance of the same and issue appropriate directions to the Respondent Nos.1 and 2 to ensure that no fire incidents are held in future at the site and/or appropriate directions be issued to the Respondent No.1 to clear the legacy waste at the earliest and as expeditiously as possible and not to dump new waste on site.

J. P. Marchandani

I say that whatever stated herein above is true and correct to the best of my knowledge and belief.

Solemnly affirmed at Phmeelbad on this 8th day of April 2024

PHHOTCHANDANI
DEPONENT

SR. NO. 3081 / 2024
SOLEMNLY AFFIRMED
BEFORE ME
ceer
S. H. SATHWANI NOTARY
8.4.2024

INDENTIFIED BY ME
ADVOCATE / CLERK



749

ANNEXURE-A-1



Add a Caption

Wednesday • 03-Apr-2024 • 7:01 PM

[Adjust](#)

 IMG_5814

Apple iPhone 14 Pro

JPEG



Telephoto Camera — 77 mm f2.8

12 MP • 4032 x 3024 • 3.4 MB

ISO 500

77 mm

0 ev

f2.8

1/50 s



750



Add a Caption

Wednesday • 03-Apr-2024 • 7:01 PM

Adjust

IMG_5811

Apple iPhone 14 Pro

JPEG



Main Camera — 24 mm $f1.78$

12 MP • 4032 × 3024 • 3.1 MB

ISO 160

48 mm

0 ev

$f1.78$

1/50 s



751



752



753



754



755



756



757



758



Add a Caption

Wednesday • 03-Apr-2024 • 6:59 PM

Adjust

IMG_5808

Apple iPhone 14 Pro

JPEG



Telephoto Camera — 77 mm f2.8

12 MP • 4032 × 3024 • 2.7 MB

ISO 400

78 mm

0 ev

f2.8

1/60 s



759



Add a Caption

Wednesday • 03-Apr-2024 • 7:02 PM

Adjust

🔒 IMG_5816

Apple iPhone 14 Pro

JPEG



Telephoto Camera — 77 mm *f*2.8

12 MP • 4032 × 3024 • 3.3 MB



ISO 640

77 mm

0 ev

*f*2.8

1/50 s

760

ANNEXURE-A-2



Add a Caption

Wednesday • 03-Apr-2024 • 6:59 PM

Adjust

IMG_5807

Apple iPhone 14 Pro

JPEG



Main Camera — 24 mm $f1.78$

12 MP • 4032 × 3024 • 4.3 MB

ISO 250

24 mm

0 ev

$f1.78$

1/114 s



761



Add a Caption

Wednesday • 03-Apr-2024 • 6:59 PM

Adjust

IMG_5805

Apple iPhone 14 Pro

JPEG



Main Camera — 24 mm $f1.78$

12 MP • 4032 x 3024 • 3.2 MB

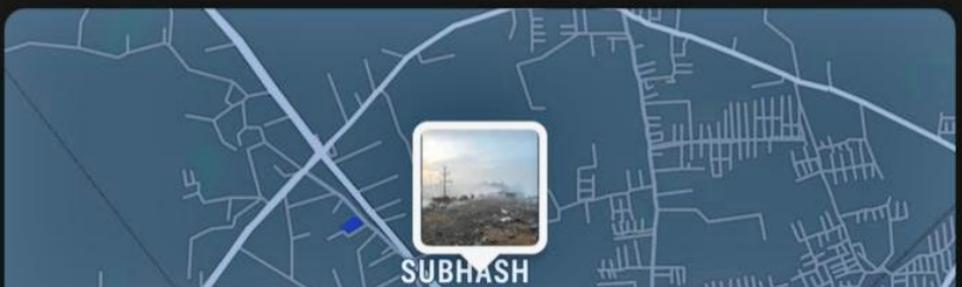
ISO 125

24 mm

0 ev

$f1.78$

1/121 s



762



Add a Caption

Wednesday • 03-Apr-2024 • 6:58 PM

Adjust

IMG_5803

Apple iPhone 14 Pro

HEVC

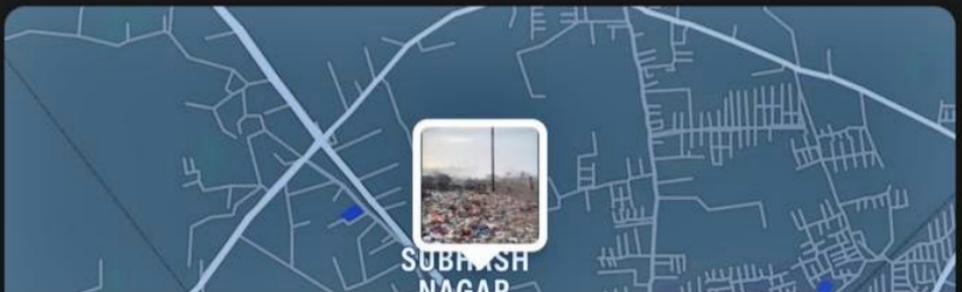


No lens information

4K • 3840 × 2160 • 321.7 MB •  Dolby Vision

59.79 FPS

00:48



763



764



765



766



767



768



Add a Caption

Wednesday • 03-Apr-2024 • 6:59 PM

Adjust

🌥 IMG_5804

Apple iPhone 14 Pro

JPEG



Main Camera — 24 mm $f1.78$

12 MP • 4032 x 3024 • 2.8 MB

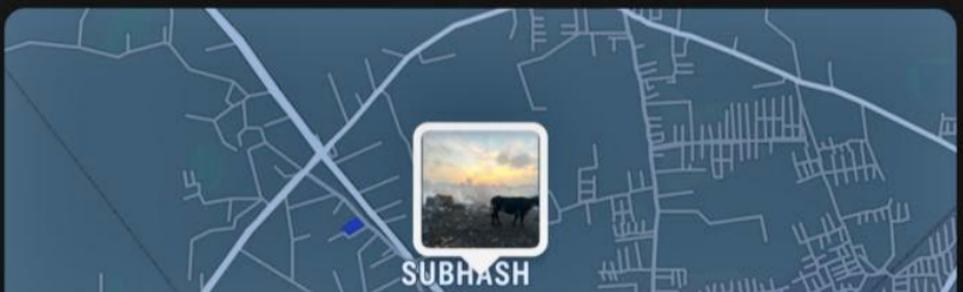
ISO 80

24 mm

0 ev

$f1.78$

1/121 s



769



Add a Caption

Wednesday • 03-Apr-2024 • 6:59 PM

Adjust

🔄 IMG_5806

Apple iPhone 14 Pro

JPEG



Main Camera — 24 mm $f1.78$

12 MP • 4032 × 3024 • 4.4 MB

ISO 250

24 mm

0 ev

$f1.78$

1/103 s



770



Add a Caption

Wednesday • 03-Apr-2024 • 6:59 PM

Adjust

IMG_5809

Apple iPhone 14 Pro

JPEG



Telephoto Camera — 77 mm f2.8

12 MP • 4032 x 3024 • 3.2 MB

ISO 400

77 mm

0 ev

f2.8

1/60 s

